

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) According to the information received from the Board, which is an autonomous organisation, the service conditions of the staff are approximately the same as those for the employees of the Government of India. No complaints of general dissatisfaction among employees have been received by the Government.

(b) During the last three years only two employees who had worked for over a year, were not confirmed and the period of their probation was extended due to their work not being found satisfactory.

(c) Only one such employee has left during the last three years.

**Short-Term Training courses by
N. C. E. R. T.**

7581. SHRI P. ANTONY REDDY :
SHRI G. S. REDDI :
SHRIMATI B. RADHABAI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) how many short-term training courses have been conducted by the various Departments of the National Council of Educational Research and Training during the year 1968-69 ;

(b) how many persons were trained in these courses ; and

(c) how many persons have attended more than one training course conducted by the various departments of the N. C. E. R. T. (i) in the current year and (ii) since 1966 ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (c). The different departments of the National Council of Educational Research and Training conducted 22 courses from 1st April, 1968 to 31st March, 1969. 719 persons were trained in these courses. Only two persons attended more than one course from 1st April, 1968 to 31st March, 1969 and since 1st April, 1966 to-date only 7 persons attended more than one course.

**Short-Term Training Course Conducted by
Department of Curriculum and Evaluation
of N. C. E. R. T.**

7582. SHRI P. ANTONY REDDY :
SHRI G. S. REDDI :
SHRIMATI B. RADHABAI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) how many short-term training courses in Educational Evaluation have so far been conducted by the Department of Curriculum and Evaluation of the National Council of Educational Research and Training ;

(b) the State-wise distribution of persons trained in these courses ; and

(c) in what ways the services of these trained persons have been utilised by the States in examination reform ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Five short-term training courses in Educational Evaluation have been conducted so far.

(b) The required information is given in the attached statement.

(c) The persons trained in the courses are working in the State Boards of Secondary Education, State Institutes of Education, State Evaluation Units, State Departments of Education and Teachers Training Colleges on various aspects of examination reform-preparation of objective-based evaluation materials, training and extension programmes for educational measurement and evaluation.

STATEMENT

State-wise distribution of persons trained in courses in Educational Evaluation conducted by the Department of Curriculum and Evaluation of the National Council of Educational Research and Training.

S. No.	Name of the State	Number of persons trained.
1	2	3
1.	Andhra Pradesh	8
2.	Assam	8
3.	Bihar	4

1	2	3
4.	Gujarat	17
5.	Haryana	3
6.	Jammu & Kashmir	2
7.	Kerala	8
8.	Madhya Pradesh	11
9.	Maharashtra	20
10.	Mysore	14
11.	Orissa	9
12.	Punjab	6
13.	Rajasthan	21
14.	Tamil Nadu	6
15.	Uttar Pradesh	25
16.	West Bengal	6
17.	Delhi	7
18.	Goa	1
19.	Manipur	2
20.	Tripura	3
Total :		181

Fellowship in Anthropology

7583. SHRI P.M. SAYEED : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether an awardee of Fellowship in Anthropology under the Commonwealth Scholarships and Fellowship Plan for the session 1969-70 was asked to revise his scheme of study on the plea that the host country will not permit him to conduct such a study in their country ;

(b) if so, whether such cases are finalised after due consultation with the experts attached with their Embassy here ;

(c) whether the decisions in detail are apprised to the individual candidates or are kept confidential and are treated as precedent for future ; and

(d) if not, then how a candidate is supposed to know in what fields the host country is not likely to permit conducting of any study in their country ?

THE MINISTER OF EDUCATION AND-YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) No, Sir.

(b) Does not arise.

(c) As soon as a candidate is nominated for scholarship for study in a particular

country, he is informed provisionally, He is also informed of the result of his final selection immediately on receipt of such intimation from the donor Government. Non selection slips are issued to those not selected.

(d) Candidates are expected to acquaint themselves with the facilities available in their field in the preferred country when they apply for scholarships. The Selection Committee also considers the facilities available for study research in particular countries when making nominations. Candidates are also free to make enquiries from the Ministry regarding details of their study.

Lotteries Floated by States in 1969

7584. SHRI DEORAO PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of States and Union Territories allowed to float lotteries during 1969 ;

(b) the number of lotteries floated and collections made through the sale of tickets and draws held, State-wise in 1969 ;

(c) the total amount of first, second and third prizes separately and other prizes, taken together, awarded, State-wise, after each draw in 1969 ;

(d) the total amount of the deduction of all expenses and prizes, given, which accrued to each State after each draw separately ; and

(e) the total amount of prizes not claimed by and lost to the winners relating to each draw, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) All the State Governments have been informed that they may conduct State lotteries if they so desire subject to the condition that tickets of such a lottery will not be sold in another State without the express consent of the Government of that State. The Governments of Haryana, Kerala, Maharashtra, Tamil Nadu, Punjab, Rajasthan, U.P. and West Bengal have so far organised State lotteries,